

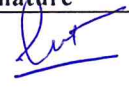
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.268/252/HDB/2017
NAME OF THE COMPANY	Highbrow Production Services Pvt Ltd
NAME OF THE PETITIONER(S)	Highbrow Production Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Geeta Serwani	PCS	gserwani2@gmail.com 8885536949	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ROC			

**ORDER**

Heard Ms. Geeta Serwani, learned PCS for the Petitioner.  
 Already Interim Order was passed in this matter. Post the case  
 on 20.03.2018.



**MEMBER (Tech)**



**MEMBER (Judl)**

**Seshu**